

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**APPEAL No.203 of 2012 &**  
**IA No.327 of 2012**

**Dated : 18<sup>th</sup> October , 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Punjab State Power Corporation Ltd. .... Appellant (s)**

**Versus**

**Punjab State Electricity Regulatory Commission**  
**& Anr. ...Respondent (s)**

**Counsel for the Appellant(s): Mr. Anand K. Ganesan**

**ORDER**

Admit. Issue notice in the Appeal as well as in I.A. No. 323 of 2012 (Application for interim Orders) to the Respondents returnable on 22.11.2012. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **22.11.2012.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

**ts/mk**